GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:1506 ANSWERED ON:14.08.2013 INCREASE IN SLUMS Virendra Kumar Shri

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government proposes to take any concrete steps to restrict the growth of slum clusters in the county including Delhi; and

(b) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION [DR. (MS.) GIRIJA VYAS]

(a) & (b): As 'Slums' is a state subject, it is the primary responsibility of theStates to deal with the issues of slum clusters including takingconcrete steps to restrict the growth of slum clusters. However,Government of India has started a new scheme Rajiv AwasYojana (RAY)on 02.06.2011, aimed at making the whole country including Delhi slumFree. Under the Scheme, Central Assistance is extended to States for provisionof decent shelter and basic civic and social services for slum redevelopment, and for creation of affordable housing stock.

Cities/towns are required to draw up their Slum Free City Plan of Actions (SFCPoAs) for the City to proceed towards the goal of Slum-free Cities/Towns. Preparing of SFCPoAs would include Slum Surveys, Management Information System (MIS), GIS (Geographicalinformation system) Mapping of Slums, MIS-GIS integration and analysis of slums leading to formulation of curative and preventive strategy.

The Affordable Housing in Partnership Scheme, is a part of preventive strategy for containment of future proliferation of slums through affordablehousing projects taken up under public-private partnerships.

As a means of Credit Enablement for urban poor, the Interest SubsidyScheme for Housing the Urban Poor (ISHUP), provides interest subsidyfor housing loans and the Credit Risk Guarantee Fund Trust extends guaranteeto the lending agencies for loans given to EWS/LIG persons uptoRs. 5Lakh without any third party guarantee or collateral security.